

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.27/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> OCTOBER, 2018, 10:30 A.M.

Name of the Company		Kissan Farm Equipment Pvt.Ltd.-Vs-ROC,W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rakhi Shroff Adv.

Petitioner

Rakhi Shroff

ORDER

3-10-18

Ld. Counsel appearing for the appellant sought permission to withdraw the appeal. Permission is granted with liberty to file fresh appeal, if any.

Appeal No. 27/KB/2018 is disposed of as withdrawn.

(Jinan K.R.)  
Member (J)